

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 60(ND)16
CA. NO.

CORAM:

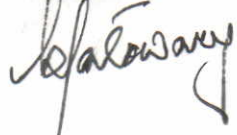


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

NAME OF THE COMPANY: M/s. Vandana Goswami Vs. Shri Sneh Bihari Estate Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

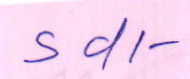
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	BHANITA PATOWARY, ADV		PETITIONER	
②	MR KK SHARMA, SR ADV			
③	Ms. Shelly Khanna, Adv.		— for Respondent No.2	
④	Mr. Karandeep Khanna, Adv.		— for Respondent No.3	
⑤	Mr. Vikas Mehta, Adv.			

ORDER

Learned counsel for the parties are present. On the request of the learned counsel for the parties the matter is adjourned finally for the arguments of the learned counsel for the Respondent No.2 in answer.

List on 03.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)